

This will provide a great relief to the people of these two districts and people of Cuttack district living nearby JK road as they are at present travelling a long distance to board the trains at Cuttack Railway Station.

In the circumstances stated above, I demand that a stoppage of these trains should be provided at Jajpur Road without any further delay.

(iii) Demand for measures to prevent pollution of air and water at Brajarajnagar and Talcher in Orissa.

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir, it is a matter of grave concern that most of the industries both in public and private sector located in different areas of the country especially in Orissa are quite indifferent to the environmental aspect. As many as 236 major and medium industries have been presently identified by the Orissa State Prevention and Control of Pollution Board from their pollution potential point of view for specific attention. But these industries, by and large, do not appear to respond favourably to the suggestions of the Board and the Government in the matter of taking anti-pollution measures. As a result, air and water pollution is developing as a serious menace at different industrial centres of which specific mention may be made of Brajarajnagar in Sambalpur district and Talcher in Dhenkanal district. At Brajarajnagar, the effluents of the Orient Paper Mills are flowing into the river and at Talcher the effluents of Thermal Power Station and Fertiliser Plant are flowing to the river Bramhani together with the ash coming out of the Thermal Power Station are responsible for such pollution.

Considering the gravity of the situation and the mounting resentment and discontent of the workers and the general public, adoption of necessary measures both to prevent and control air and water pollution at these two places should be ensured without any further delay.

[Translation]

(iv) Demand for developing Bithoor town near Kanpur as a tourist centre.

SHRI JAGDISH AWASTHI (Bilhaur) : Mr. Deputy Speaker, Sir, 30 kms away

from the industrial city of Kanpur, there is an ancient and historic Bithoor town on the banks of the Ganga. The place has been sanctified by the activities of Mahrishi Balmiki, Lav and Kush, Nanasaheb, Laxmi Bai of Jhansi and Tantia Tope. Thousands of pilgrims and tourists flock the place every day. The people from the industrial town of Kanpur also go there for picnics at weekends. Huge fairs are held there where lakhs of people come from far off places as token of their devotion. The town has now been reduced to ruins. The ancient pucca 'ghats', old and historic sites on the banks of the Ganga have now become ruins.

In such a situation I want to draw the attention of the Tourism Department so that facilities for the tourists should be provided in this ancient historic city. 'Yatri Aavas Vikas Samiti' should also be directed to construct dharmshalas there. Boat clubs should be set up for the tourists for sailing in the Ganga. Shuttle trains should be introduced for the convenience of the travellers between Kanpur and Bithoor. One diesel car which is at present running there is insufficient. It is hoped that the Government of India by doing the needful will declare Bithoor as a tourist centre as early as possible.

(v) Need to bring about necessary modification in the Schedule for Scheduled Castes and Scheduled Tribes.

SHRI RAM PYARE PANIKA (Robertsganj) : Mr. Deputy Speaker, Sir, there is great discontent among the people of Scheduled Castes and Scheduled Tribes as the list of Scheduled Castes and Scheduled Tribes has not been amended, which is a matter of concern. Actually, the Government had brought a Bill in the Parliament to amend the list in 1967 but that could not be passed because it was referred to a Select Committee and after submission of its report the Lok Sabha had been dissolved. In the meantime Government have been continuously assuring Parliament that by amending the list, deficiencies will be removed. But for one or the other reason the amendment has not so far been brought, with the result that lakhs of Harijans and Adivasis remain deprived of the constitutional facilities. At the same time developmental

works have also been hampered due to Scheduled Tribes remaining in the Scheduled Castes category and the Scheduled Castes remaining in the Scheduled Tribes category. For example, in Uttar Pradesh apart from 5 Scheduled Tribes all other Tribes are in the list of Scheduled Castes. It obviously is creating many difficulties.

I, therefore, demand from the Government that a comprehensive Bill to amend the aforesaid list should be brought before Parliament.

[English]

- (vi) **Need for completion of inter-State Durgapur-Jamshedpur 400 KV line to meet power requirements of Orissa**

SHRIMATI JAYANTI PATNAIK (Cuttack) : Sir, Orissa has a share of 75 MW from Farakka Supper Thermal Power Project and 30 MW from Chukha Hydel Project in Bhutan. To evacuate power from these Stations, there is no direct line to Orissa. In the absence of appropriate transmission lines, Orissa will get its share of power only to a limited extent through D.V.C. and West Bengal transmission system leading to operational and commercial problems. Since Joda-Jamshedpur 200 KV line has already been completed, smooth evacuation of power to Orissa will be possible only after the inter-State Durgapur-Jamshedpur 400 KV line is completed early.

The proposal has been sent by the Government of Orissa to the Centre to complete the above-mentioned inter-State line. I request the Union Minister of Energy to take early steps to complete inter-State Durgapur-Jamshedpur 400 KV line as early as possible. As the power position in Orissa is very critical, this inter-State line should be completed at an early date.

- (vii) **Demand for providing alternative employment to the Yoga teachers being removed from service by Kendriya Vidyalaya Sangathan.**

DR. SUDHIR ROY (Burdwan) : Kendriya Vidyalaya Sangathan had in

1980-81 introduced a scheme of yoga teaching in 500 Kendriya Vidyalayas spread all over the country. About 800 yoga teachers were appointed and posted in these Vidyalayas in the pay-scale of Rs. 425-750. They were appointed temporarily and were granted extension on every 30th April till further orders.

The scheme became very popular and the yoga teachers have been awaiting regularisation of their service. But the Kendriya Vidyalaya Sangathan at the instance of the Ministry of Human Resources Development has decided to discontinue teaching of yoga in these Vidyalayas and has decided to terminate the services of these 800 yoga teachers many of whom have become age-barred for appointment in the meanwhile.

I urge the Government to provide these unfortunate teachers alternative employment in the name of justice.

- (viii) **Need for expansion of insurance service in the State of Sikkim.**

SHRIMATI D. K. BHANDARI (Sikkim) : There is a crying need for expansion of insurance service in the State of Sikkim. Till today the service is minimal. Not much attempt has been made to educate the people of the State on the benefits that insurance schemes bestow to the people and at the same time the much-needed infrastructure has not been set up in the State. The pity is that none of the subsidiary companies of the General Insurance Corporation of India have undertaken any constructive functioning almost for the last decade in its apportioned fields. It is, therefore, extremely desirable that, to give a fillip to the insurance service, a divisional office needs to be set up at the State Capital, Gangtok, at the earliest. It has been keenly felt that settlement of insurance claims in Sikkim takes a long time giving much hardship to the claimants, as they have to run to the offices which are located outside the State. There is a genuine and legitimate demand of the people of the State that local youths should be given chance for appointment in the offices located in the State. There is